

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

**IA (IBC)/70/GB/2024
In CP (IB)/32/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	P. L. Industries Pvt. Ltd. Vs Canara Bank & 11 others
UNDER SECTION	U/s 10 of IBC, 2016.

For Petitioner (s)	: Ms. Anshika Khaitan PCA, For RP	}	IA (IBC)/70/GB/2024
For Respondent (s)	:		

ORDER

Ld. Authorised Representative PCA, Ms. Anshika Khaitan appears on behalf of the Petitioner. Ld. Authorised Representative is directed to issue private notice to the respondent by speed-post and by E-mail. Registry is also directed to issue notice to the respondent by Speed post and by E-mail and keep tracking record on file. On receipt of notice, respondent shall have ten days' time to file their reply. Copies thereof shall be served on the counsel on record for the opposite party.

List for arguments on **06.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)